

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 15th January, 2020.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that **Division Bench** comprising of **Hon'ble Mr. Justice L.S. Jamir** and **Hon'ble Mr. Justice Kh. Nobin Singh** and **Single Bench of Hon'ble Mr. Justice L.S. Jamir** will not hold Court on **17.01.2020** as His Lordship will be on leave.

Further, it is also to inform that mention & urgent matters, if any, pertaining to WP(C) of Service matters for the year 2016 to 2020 will be listed before Hon'ble Mr. Justice Kh. Nobin Singh on 17.01.2020 as His Lordship will be on leave.

Sd/-
**(W. TONEN MEITEI)
REGISTRAR (JUDL.)**

Imphal, the 15th January, 2020

No.HCM/1/96/BENCH/ 590-609
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation
to the learned members*

W. Tonen Meitei 15.1.20
**(W. TONEN MEITEI)
REGISTRAR (JUDL.)**